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**Title:** Introduction of the Securities and Exchange Board of India (Amendment) Bill, 2000.

15.49 hrs.

**(XII) THE SECURITIES AND EXCHANGE BOARD OF INDIA**

**(AMENDMENT) BILL\***

*(Amendment of section 4)*

**SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST):** I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992.

**MR. CHAIRMAN ;** The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992."

*The motion was adopted.*

**SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST):** I introduce the Bill.

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